

Copy to:-

1. The Director General (Postal), C.G.O.Complex, New Delhi.
2. The Chief Post Master General, Hyderabad.
3. The Superintendent of Post Offices, Sanga Reddy Division, Sanga Reddy.
4. The Superintendent of Post Offices, Medak Division, Medak
5. One copy to Sri. N.Saida Rao, advocate, 15 H. GPRA Qtrs, Gachibowli, Hyd.
6. One copy to Sri. K.Bhaskara Rao, addl. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

ORDER

As per Hon'ble Shri A.B.Gorthi, Member(Admn)

Heard learned counsel for both the parties.

2. The applicants were appointed as RTP/SD Postal Assistants in 1983. It is stated that the applicants worked continuously as such till their services were regularised in the years 1987, 1988 & 1990. Their claim in this OA is for a direction to the respondents to pay them Productivity Linked Bonus for the period they worked as RTP/SD Postal Assistants.

3. Similarly situated several other employees approached this Tribunal and their OAs were allowed with a direction to the respondents to pay the applicants therein Productivity Linked Bonus in accordance with the extant instructions.

4. Accordingly, this OA is also disposed of at the admission stage itself with the following directions to the respondents to pay the applicants PL Bonus provided:

(a) The applicants had put in service as RTP/SD Postal Assistants for minimum 240 days in each year ending 31st March.

(b) The amount of PL Bonus would be based on the average monthly emoluments of the applicants determined by dividing the total emoluments for each accounting year of eligibility by 12.

(c) The payment of PL Bonus will be subject to the conditions of the scheme governing such payment.

5. The respondents should comply with the above directions within a period of three months from the date of communication of this order. No costs.

*Shri A.B. Gorthi*  
(A.B. Gorthi)  
Member(Admn.)

Dated : The 10th Oct. 1995.  
mvl. (Dictated in Open Court)

*Arul*  
D.R. (3)  
contd.

(S)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.  
O.A.NO. 1195 of 1995.

Between

Dated: 10.10.1995.

1. Y.Murali Bhagvan.
2. B.Narasimha Reddy.
3. M.Rajaiah.
4. K.Ashaiah.
5. M.Sangaiah.
6. P.Venkateshwarlu.
7. Y.Kistaiah.
8. P.Vittal.
9. P.Annapurna.
10. M.Babu Rao.
11. A.Narasimha Reddy.
12. Y.Radha Kishan.
13. B.Nara Goud.

... Applicants

And

1. The Director General (Postal), C.G.O. Complex, New Delhi.
2. The Chief Post Master General, Hyderabad.
3. The Superintendent of Post Offices, Sanga Reddy Division, Sanga Reddy.
4. The Superintendent of Post Offices, Medak Division, Medak.

... Respondents

Counsel for the Applicants

: Sri. N.Saida Rao

Counsel for the Respondents

: Sri. K.Bhaskara Rao, Addl. CGSC

CORAM:

Hon'ble Mr. A.B. Gorthi, Administrative Member

Contd:...2/-

09/11/95/45  
TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD.

HON'BLE MR. A.B. GORTHI, ADMINISTRATIVE MEMBER.

HON'BLE MR.

JUDICIAL MEMBER.

ORDER/JUDGEMENT:

DATED: 16/10/ 1995.

M.A./R.A./C.A.NO.

IN

O.A.NO.

119/195

T.A.NO.

(W.P.NO. )

ADMITTED AND INTERIM DIRECTIONS ISSUED.

ALLOWED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

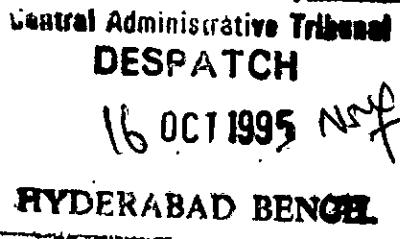
DISMISSED AS WITHDRAWN.

DISMISSED FOR DEFAULT.

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

Rsm/-



26